

[Sh. Manmohan Singh]

[Placed in Library See No. LT-4802/93]

- (10) A copy of the Interest-tax (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. S. O. 685(E) in Gazette of India dated the 15th September, 1993 under sub-section (4) of section 27 of the Interest-tax Act, 1974.

[Placed in Library See No LT-4803/93]

- (11) A copy of the Gift-tax (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. S. O. 683(E) in Gazette of India dated the 15th September, 1993 under sub-section (4) of section 46 of Gift-tax Act, 1958.

[Placed in Library See No LT-4804/93]

- (12) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944:-

- (i) The Central Excise (Amendment) Rules, 1993 published in Notification No. G. S. R. 681(E) in Gazette of India dated the 1st November, 1993.
- (ii) G. S. R. 709(E) published in Gazette of India dated the 18th November, 1993 making certain amendments in Notification No. 266/67-CE dated the 28th November, 1967.

[Placed in Library See No LT-4805/93]

- (13) A copy each of the following Notifications (Hindi and English versions) under section 72 of the Delhi Sales Tax Act, 1975 :-

- (i) The Delhi Sales Tax (Second Amendment) Rules, 1993 published in Notification No. F4(28)/92-Fin(G) in Delhi Gazette dated the 9th July, 1993.

- (ii) The Delhi sales Tax (Amendment) Rules, 1993, published in Notification No. F4(31)/93-Fin.(G) in Delhi Gazette dated the 29th April, 1993

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15.09 hrs

STANDING COMMITTEE ON
PETROLEUM AND CHEMICALS

Third Report and Minutes

[English]

SHRI SRIBALLAV PANIGRAHI (DEOGARH) : I be to present the Third Report (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals on 'Production, Imports, R&D, Promotion and Marketing of Fertilizers' and Minutes of the sittings of the Committee relating thereto.

15.9 1/2 hrs

TRASPLANTATION OF HUMAN
ORGANS BILL, (AS PASSED BY RAJYA
SABHA)

**(i) Appointment of Dr. R. Shridharan to
the Select Committee on the said Bill)**

[English]

SHRI PETER G. MARBANIANG (SHILLONG) : I beg to move :

" That this House do appoint Dr. R. Sridharan to the Select Committee on the

Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha, in the vacancy caused by the resignation of Dr. R. K. G. Rajulu."

MR. DEPUTY SPEAKER : The question is :

" That this House do appoint Dr. R. Sridharan to the Select Committee on the transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha, in the vacancy caused by the resignation of Dr. R. K. G. Rajulu." resignation

The motion was adopted

(ii) **Extension of time for presentation of report of the select Committee**

SHRI PETER G. MARBANIANG : I beg to move.

" That this house do extend up to the 22nd December, 1993, the time for presentation of the report of the Select Committee on the Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha."

MR. DEPUTY SPEAKER : The questions

" That this House do extend up to the 22nd December, 1993, the time for presentation of the report of the Select Committee on the Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha."

The motion was adopted

15.10 1/2 HRS

**SPECIFIED AREAS (ISSUE OF
IDENTITY CARDS TO RESIDENTS)
BILL.**

[English]

THE MINISTER OF HOME AFFAIRS
(SHRI S. B. CHAVAN) : I beg to move for

leave to introduce a Bill to provide for the issue of identity cards to the residents of Specified Areas in States and Union Territories and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

" That leave be granted to introduce a Bill to provide for the issue of identity cards to the residents of Specified Areas in States and Union Territories and for matters connected therewith or incidental thereto."

The motion was adopted

SHRI S. B. CHAVAN : Sir, introduce the Bill.

15.11 hrs

MATTER UNDER RULE 377

(i) **Need to provide 27 per cent reservation facilities to Muslim Community in Government employment**

[English]

SHRI KOLIKHUNILSURESH (Adoor) The Mandal Commission Report has recommended 27% reservation in Government of India services to only Mappila of Muslim community in Malabar area of Kerala. But the Muslims of Travancore area of Kerala will not get this 27% reservation facility. The people of Muslim community of Kerala are very much agitated over this.

The entire Muslim community should be considered as OBC and they must get 27